

10

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/71/CAA/2017
NAME OF THE TRANSFEROR : MAGIC WOODS EXPORTS PVT LTD
NAME OF THE TRANSFEROR : MODULAR KITCHEN.COM PVT LTD
NAME OF THE TRANSFEREE : INDYCA SOLUTIONS I PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Y/K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Petitioner

G.V. Mohan

ORDER

Counsel for Petitioner present. The representative of the Official Liquidator present and filed the report. The same is placed on record. Matter is posted for arguments.
Put up on **29.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)